

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5852
ANSWERED ON:11.05.2012
IRREGULARITIES IN AIIMS ENTRANCE EXAMINATION
Choudhary Shri Harish;Singh Shri Ijyaraj

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether instances of cheating, copying and other malpractices in the All India Post Graduate Medical Entrance Examination being conducted by the All India Institute of Medical Sciences (AIIMS) have been recently reported in the country;
- (b) if so, the details alongwith the facts thereof;
- (c) the action taken by the Government in each of these cases; and
- (d) the measures taken/proposed by the Government for strict monitoring to ensure proper conduct of medical entrance examinations?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c) Yes, while the All India Post Graduate Medical Entrance Examination (AIPGMEE) was being conducted on 8th January, 2012, a mobile phone from one of the candidate and electronic gadgetry from two other candidates was recovered at one of the centers of examination in NOIDA. The matter is being investigated by the Crime Branch of Delhi Police.

(d) As per the procedure of All India Institute of Medical Sciences (AIIMS), the Centre Superintendent of every examination centre is required to appoint two security personnel, one male and one female to be deployed at the entrance gate for frisking of candidates with the help of hand held metal detectors provided by AIIMS to restrict the entry of any kind of unauthorized material as well as electronic gadgets in the examination centre. The Principal/Centre Superintendent informs the Police Station of the area concerned to deploy police personnel, as per the standard practice of AIIMS. To overcome any tampering in the Optical Mark Reader Sheet (OMR sheet), it has been improvised for better accuracy and candidates have been asked to make a declaration regarding 'Number of questions unanswered' on the OMR sheets. Such a declaration has to be signed by each candidate and countersigned by the invigilators present in the examination hall during the examination.